

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/01/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. M.M. Kashyap,Adv.
 Mr.Anurag Singh,adv.

For Respondent(s) Asha Gopalan Nair,Adv.
 Mr.Avnish Singh,adv.
 Ms. Abha R. Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

Notice is awaited from Respondent Nos.1, 3-11 and 13-22. Ld.counsel for the petitioner seeks fresh notice by registered post acknowledgment due. Granted. Take steps within four weeks. If steps are taken, issue notice. Await return of notice.

List the matter on 24.02.2011.

(Sunil Thomas)
Registrar

SB